

Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the Corporate Debtor: Loha Ispaat Limited Date of Commencement of Liquidation: 26-04-2018; List of Stakeholders as on Date: 06-09-2018; Name of IP: Mr. Anil Goel; Last 5 digitof registration number: 10253

Sl. no.	Category of stakeholders	Summary of claims received		Summary of claims admitted		Amount of contingent claims	Amount of claims rejected	Amount of claims under verification	Details in annexure
		No. of claims	Amount (Rs.)	No. of claims	Amount (Rs.)				
1	Unpaid insolvency resolution process costs	0	0	0	634059	0	0	0	NA
2	Liquidation costs incurred till date	0	0	0	31082166	0	0	0	NA
3	Secured financial creditors	13	23404321597	13	23167308574	0	237013023	0	Annexure 3
4	Unsecured financial creditors	1	495871876	1	495871876	0	0	0	Annexure 4
5	Operational creditors (Workmen)	0	0	0	0	0	0	0	NA
6	Operational creditors (Employees)	0	0	0	0	0	0	0	NA
7	Operational creditors (Government Dues)	0	0	0	0	0	0	0	NA
8	Operational creditors (other than Workmen, Employees and Government Dues)	1	154500	1	154500	0	0	0	Annexure 8
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	NA
Total		15	23900347973	15	23695051175	0	237013023	0	